

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 523 of 2020**

**IN THE MATTER OF:**

**V. V. & Sons LLC**

**...Appellant**

**Versus**

**Bajaj Herbals Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Shyam Babu Baishya and Mr. Manu Bakshi,  
Advocates.**

**For Respondent:**

**ORDER**  
**(Through Virtual Mode)**

**09.06.2020:** Mr. Shyam Babu Baishya, Advocate appearing on behalf of the Appellant seeks adjournment on the ground that due to outbreak of pandemic COVID-19, he could not access his office for obtaining the records so as to address the Court. In view of the ground projected, the matter is adjourned for **29<sup>th</sup> June, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

*am/gc*